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Title: Introduction of the Consumer Protection (Amendment) Bill, 2012 (Amendment of Section 16).

SHRI L. RAJAGOPAL (VIJAYAWADA): I beg to move for leave to introduce a Bill further to amend the Consumer Protection Act, 1986.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Consumer Protection Act, 1986. "

*The motion was adopted.*

SHRI L. RAJAGOPAL: I introduce the Bill.

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MR. CHAIRMAN: Item No.31 – Shri Bishnu Pada Ray – not present.

Item No.32 – Shri Bhoopendra Singh – not present.